(b) and (c). The representation made by the Indian Electrical Manufacturers Association was examined by an Inter-Ministerial meeting and the meeting was of the view that the release price of E. C. Grade aluminium had been correctly fixed by the MMTC on the guidelines laid down by the Committee of officers as provided in the Import Trade Control Policy for 1969-70 and was in order.

ग्वालियर रेयंस द्वारा आयात की गई रेयन लुग्दी

6224. **डा० लक्ष्मीनारायण पांडे** : क्या **विदेश व्यापार मंत्री** यह बताने की कृपा करेंगे कि :

(क) गत तीन वर्षों में ग्वालियर रेयन्स नागदा (मध्य प्रदेश) ने कितनी रेयन लुग्दी का आयात किया है ; और

(ख) उसका मूल्य कितना है ?

विदेश व्यापार मंत्रालय में उप-मंत्री (श्री ए० सी० जार्ज) : (क) शून्य ।

(ख) प्रश्न नहीं उठता ।

सरकारी कर्मचारियों द्वारा न्यायालयों में मुकदमें दायर करना

6225. **श्री कमल मिश्र मधुकर** : क्या **प्रधान मंत्री** यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने सभी विभागों को इस आशय का एक परिपत्र भेजा है कि यदि कोई सरकारी कर्मचारी अपनी सेवाओं के सम्बन्ध में न्यायालय में मुकदमा दायर करता है और उसमें हार जाता है, तो वह सरकार को मुकदमे की लागत देने का उत्तरदायी होगा ;

(ख) यदि हां, तो किन विशेष परिस्थितियों के कारण सरकारी कर्मचारी के इस अधिकार को कम किया गया है ;

(ग) क्या सरकार का विचार उक्त आदेश को वापिस लेने का है ; और

(घ) यदि नहीं, तो इसके क्या कारण हैं ?

गृह मंत्रालय और कार्मिक विभाग में राज्य मंत्री (श्री राम निवास मिर्धा) : (क) जी नहीं, श्रीमान् ।

(ख) से (घ) : प्रश्न नहीं उठता ।

भारत में पाकिस्तानी जासूसों की गतिविधियां

6226. **श्री कमल मिश्र मधुकर** : क्या **गृह मंत्री** यह बताने की कृपा करेंगे कि :

(क) क्या बंगला देश में पाकिस्तान की सैनिक कार्यवाही के पश्चात् भारत में पाकिस्तानी जासूसों की गतिविधियों में वृद्धि हो गई है तथा गत वर्ष बहुत से पाकिस्तानी जासूस गिरफ्तार किए गये हैं ;

(ख) यदि हां, तो पाकिस्तानी जासूसों के अतिरिक्त कितने भारतीय तथा विदेशी नागरिक इस सम्बन्ध में गिरफ्तार किये गये हैं ;

(ग) क्या सरकार समझती है कि गिरफ्तार किए गये पाकिस्तानी जासूसों में सी० आई० डी० ने कुछ व्यक्तियों को गलती से और गैर कानूनी ढंग से गिरफ्तार कर लिया है ; और

(घ) यदि हां, तो इस सम्बन्ध में क्या कार्यवाही की गई है ?

गृह मंत्रालय और कार्मिक विभाग में राज्य मंत्री (श्री राम निवास मिर्धा) : (क) से (घ) सरकार को बंगला देश में पाकिस्तान की सैनिक कार्यवाही से देश के कुछ भागों में जासूसी की गतिविधियां बढ़ने की सम्भावनाओं की जानकारी है । राज्य सरकारों तथा संघ राज्य क्षेत्रों से प्राप्त सूचना के अनुसार गत वर्ष से अब तक आंध्र प्रदेश, गुजरात, हिमाचल प्रदेश, महाराष्ट्र, मैसूर, नागालैंड, अन्दमान तथा निकोबार द्वीप-समूह, चन्डीगढ़, दादरा तथा नगर हवेली, लक्का-दीव, मिनिकाय और अमिनदीवी द्वीपसमूह, मणिपुर और पांडिचेरी में कोई भी व्यक्ति

पाकिस्तानी जासूस होने के सन्देह में नहीं पकड़ा गया है। शेष राज्यों और संघ राज्य क्षेत्रों से सूचना अभी आनी है और सदन के पटल पर रख दी जायेगी।

Delay in opening of Telephone Exchange in Gujarat

6227. SHRI P. M. MEHTA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether after the approval by the appropriate authorities for opening a Telephone Exchange, an Exchange is usually opened after 12 to 20 months epecially in Gujarat ;

(b) if so, the reasons therefor ; and

(c) the action considered by Government to curtail this long period ?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) : (a) Yes, Sir, this is true for small automatic exchanges not only in Gujarat but all over India.

(b) After approval by the appropriate authority, action is taken to collect the necessary materials and equipment on one hand and arrange for suitable accommodation on other. Many of the materials like exchange equipment, underground cables, post and writing materials. battery and plants, etc., are in short supply. It has not been possible to secure adequate quantities of these materials and store them in advance. Sometimes, there are also hold-ups in securing buildings on rent for housing the exchange.

(c) Steps are being taken to improve the supply position of materials by expanding production in public sector undertakings and advance planning on items produced in private sectors. In the present state of the economy the situation is likely to persist.

Take over of O. C. S. by Indian Radio and Cable Company

6228. SHRI C. CHITTIBABU : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Overseas Communication Service was taken over by Government from the Indian Radio aud Cable Company ; and

(b) whether proposal for the introduction of new circuits submitted by the Director General are being examined ?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) : (a) Yes.

(b) Proposals submitted by the Director General, Overseas Communications Service are examined by Government from time to time.

Distribution of Circuits among O.C.S. Branches

6229. SHRI C. CHITTIBABU : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether there is an equal distribution of circuits to all the Four Branches of the Overseas Communications Service ;

(b) if nct, the reasons therefor ; and

(c) improvements made in the Third Five Year Plan and the proposals in the Fourth Five Year Plan for the Madras Branch of the Overseas Communication Service ?

THE MINISTER OF COMMUNICATIONS (SHRI H N. BAHUGUNA) : (a) No.

(b) The distribution of overseas circuits as between the different branches of the Overseas Communications Service is largely determined by the volume of traffic handled by each Branch. Since the incidence of International tele-communications traffic varies from region to region, equal distribution of overseas circuits between the different Overseas Communications Service Branches is not feasible.

(c) The improvements made at the Madras Branch of the O. C. S. during the the Third Five Year Plan were :—

(i) Provision of new equipment for the stabilisation and improvement of the high frequency telegraph and telephone services ;

(ii) Mechanisation of Public telegraph traffic handling at the Telegraph Office ;